

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:136

ANSWERED ON:22.11.2012

COMPLAINTS AGAINST RURAL EMPLOYMENT PROGRAMMES

Singh Rajkumari Ratna;Sinh Dr. Sanjay

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has received complaints from several Public Representatives for not adhering to their suggestions during review of the rural employment programmes under the rural development schemes;
- (b) if so, the details thereof;
- (c) the number of Public Representatives from whom such complaints have been received during the last three years;
- (d) the number of officers against whom action has been taken and the nature of action taken on the basis of these complaints; and
- (e) the outcomes of the action taken?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (e): The Ministry of Rural Development implements through State Governments and Union Territory Administrations two major wage and self employment programmes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Swarnjayanti Gram Swarajgar Yojana (SGSY)/ National Rural Livelihood Mission (NRLM) in rural areas of the country. The Ministry of Rural Development receives a number of complaints from the Public Representatives which are forwarded to the concerned State Government for appropriate action. Based on the suggestions and feedback received from various stakeholders including Public Representatives and State Governments, appropriate changes and modifications to the programme guidelines are carried out from time to time and this is a continuous process.